

(c) whether ONGC has filed a case against such award of 1 of 1994 in Calcutta High Court; and

(d) if so, whether permission was given to ONGC by Ministry to file a case in Calcutta High Court against Award 1 of 1994 of Central Government Industrial Tribunal, Calcutta?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI E. PONNUSWAMY): (a) to (c) Yes, Sir.

(d) No permission was ought by Oil & Natural Gas Coroporation Ltd. (ONGC) while filing the case in the Calcutta High Court.

#### **Distributors of LPG in North Cachar District of Assam**

3623. SHRI PRAKANTA WARISA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the details of distributors of LPG in the district of North Cachar of Assam;

(b) the number of persons on the waiting list of LPG connections in the said District; and

(c) the time by which the LPG connection are likely to be released to the wait listed persons?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI E. PONNUSWAMY): (a) There is only one LPG distributor, M/s Ruina Gas Agency of Indian Oil Corporation Limited in the District of North Cachar of Assam.

(b) and (c) At present, there is no wait lish with subject distributorship and LPG connections are being released on demand across the counter.

#### **Fund Mobilisation by GAIL**

3624. SHRI PARMESHWAR KUMAR AGARWALLA: Will the Minister of PETROLEUM AND NATURAL GAS be plased to state:

(a) whether it is a fact that the Gas Authority of India Ltd. proposes to mobilize upto Rs. 300 crores from the domestic market during current financial year;

(b) what are the projects which will be funded by this; and

(c) the projects that are expected to be taken up during the current financial year?

[27 April, 2000]

RAJYA SABHA

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI E. PONNUSWAMY): (a) and (b) Yes, Sir, Gas Authority of India Limited (GAIL) is planning to mobilize upto Rs. 300 crores under debt instruments during 2000-01, depending upon availability of internal resources and market conditions, for the Kandla/Jamnagar-Loni Liquefied Petroleum Gas (LPG) Pipeline Project and the LPG Processing Complex at Gandhar.

(c) Apart from the on-going projects viz. Kandla/Jamnagar-Loni LPG Pipeline, LPG Processing Complex at Gandhar, Light-End Fraction (LEF) Compressor at Vijaipur and laying of pipelines for transportation of natural gas, GAIL proposes to take up LPG Pipeline network in the Southern region.

#### **IOC's State in Balal Oilfield in Iran**

3625. SHRI SATISHCHANDRA SITARAM PRADHAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Indian Oil Corporation has approached French Multinational ELF to acquire 35 per cent stake in the Balal Oilfield in Iran;

(b) if so, the details thereof with objectives behind such move;

(c) what amount is likely to be invested in U.S. Dollar in the project;

(d) whether the project would ensure additional supply of crude oil in the country; and

(e) if so, the quantum of same with extraction price involved in it?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI E. PONNUSWAMY): (a) to (e) Indian Oil Corporation (IOC) has held discussion with ELF Aquitaine regarding its interest in participation in the Balal oil field in Iran with the objective to source equity oil from abroad. No agreement in this regard has been signed. However, IOC and ELF have entered into MoU for collaboration in selected areas including research and development.

#### **GAIL's plan to enter Telecom Sector**

3626. SHRI RAJNATH SINGH 'SURYA': Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the GAIL is planning to enter the telecom sector;

(b) if so, the reasons therefor;